

<On Company Letter head>

Application for Compounding of Contravention under the Payment and Settlement Systems Act, 2007

1. Name of the applicant (in BLOCK LETTERS) :
2. Full address of the applicant (including Phone / Fax Number and email id) :
3. Brief facts of the case clearly indicating the nature of the contravention, period and amount involved in the contravention :
4. Any other information relevant to the case :

I / We declare that the particulars given above are true and correct to the best of my / our knowledge and belief and that I / We am / are willing to accept any direction / order of the Compounding Authority in connection with compounding of my / our case.

(Signature of the Applicant)

Name :

Designation:

Dated :